

THE HIGH COURT OF KERALA

D2- 19095/2016

Kochi – 682 031

Dated: 12.09.2018

Office Circular No. 6 /2018

Sub: General guidelines regarding the issuance of notice of appointment of Standing Counsel for various institutions before the High Court – reg.

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The following guidelines are issued regarding the notification of appointment of Standing Counsel by various institutions for conducting cases in the High Court.

1. The institutions coming under the head 'Government' appended as Annexure I to the circular shall be allowed to designate their Standing Counsel. Such Standing Counsel can enter appearance by filing memo of appearance.

2. The institutions coming under the definition of State (Statutory Bodies, Public Sector Companies, Nationalized Banks, Universities etc.) appended as Annexure II to the circular shall be allowed to appoint Standing Counsel but hereafter they shall file vakalath in the cases in which they appear.

3. The institutions in Annexure III appended to the circular are eschewed from the list of Standing Counsel maintained by the High Court as these institutions do not come under the definition of 'Government'/ 'State'. Hereafter, any Counsel entering appearance on behalf of these institutions shall do so by filing a vakalath. However, those Advocates who have already entered appearance in a pending case on behalf of these institutions by filing memo can continue to appear till the disposal of that case. Hereafter, the High Court will not consider any request to notify Standing Counsel on behalf of the institutions which do not come under the definition of 'Government'/ 'State'.

4. The High Court in future, shall notify the Standing Counsel only in

respect of those institutions either coming under the head 'Government' or under the definition of 'State' (Public Sector Companies, Nationalized Banks, Statutory bodies, Universities etc.). The Government and its officers alone (as per Annexure I), as per the Rule 17 (2) of the Rules of the High Court of Kerala, 1971 are entitled to file memo of appearance and all others shall file vakalath.

5. The institutions while intimating the High Court the name of its Standing Counsel shall indicate the office address of the Standing Counsel at Ernakulam.

6. Eventhough an institution in the Annexures I and II can engage any lawyer/ panel of lawyers apart from the designated Standing Counsel to conduct their cases by filing memo of appearance/ vakalath, the High Court shall not notify the names of such lawyers/ panel of lawyers. The High Court shall notify only one Standing Counsel for each institution and he alone will have the right to receive advance copy of the petition. In the case of those recognised institutions having a panel of counsel, only one counsel out of its panel can be designated as Standing Counsel before the High Court who alone will be entitled to receive advance copy of the petition. If there is an allotment of case made to any of the panel lawyers other than the designated Standing Counsel, he/she shall ensure that a vakalath is filed, failing which the name of the designated Standing Counsel, if he has filed a memo or vakalath, alone shall appear in the cause list. In case of Counsel not filing memo of appearance/ vakalath, the cause list shall only show 'Standing Counsel' with the name of the 'Organisation'. Those recognised institutions having a panel of counsel, shall intimate to the Registry the name of the counsel they intend to retain as Standing Counsel before the High Court within a period of three months w.e.f. 17.09.2018. The panel of lawyers shall also be intimated to the Registry, and their names will be shown in the cause list only if they file vakalath in their respective cases. The present system shall continue in the case of panel of lawyers, till such intimation is received / three months w.e.f. 17.09.2018


whichever is earlier.

7. The existing practice of preparation of cause lists showing the name of all the prior Standing Counsel along with the existing Counsel for the respective institutions causes much difficulties to the Courts, Advocates and the litigants alike. With a view to alleviate such difficulties, only the last appointed Counsel will be retained as Standing Counsel in the case of those recognized institutions having more than one designated Standing Counsel as per the database maintained by the High Court and the remaining shall not appear in the cause list. When the newly appointed Standing Counsel enters appearance in a case by filing memo of appearance/ vakalath, the name of the earlier Standing Counsel will be deleted from the list of Standing Counsel maintained by the High Court and his/ her name will be hidden in the database, so that it will not appear in the cause list.

8. The Registry shall hereafter deal with new requests received for notification of appointment of Standing Counsel from various institutions, in accordance with the criteria stipulated above.

9. The Lists shall be subjected to a review, if found necessary, on a case to case basis at the request of the counsel concerned.

By Order


N. Anil Kumar,
Registrar General

To

The Advocate General , Kerala (with C/L)

The Additional Solicitor General of India (with C/L)

All officers and sections on the judicial side, High Court.

The A Section

The Private Secretary to the Honourable the Chief Justice, High Court

The Private Secretary to the Honourable Judges, High Court.

The Confidential Assistant to Registrars, High Court

The Secretary, Kerala High Court Advocates' Association (with C/L)
The Secretary, Kerala High Court Advocate's Clerks Association. (with C/L)
The Notice Board, High Court
The Administrative Records Section (2 copies)
The Stock File

Copy submitted to:
All the Registrars, High Court.

LIST I

ANNEXURE I

LIST I

Institutions coming under the head 'Government'

1	ADAT GRAMA PANCHAYAT
2	ADIMALI GRAMA PANCHAYAT
3	ADMISSION SUPERVISORY COMMITTEE FOR PROF. COLLEGES
4	ADOOR MUNICIPALITY
5	AGALI GRAMA PANCHAYAT, PALAKKAD.
6	AIKARANAD GRAMA PANCHAYAT
7	ALAKODE GRAMA PANCHAYAT
8	ALAPPUZHA MUNICIPALITY
9	ALATHUR GRAMA PANCHAYAT
10	ALL INDIA COUNCIL FOR TECHNICAL EDUCATION - AICTE
11	ALLOOR GRAMA PANCHAYAT, THRISSUR
12	ALUVA MUNICIPALITY
13	ANCHAL GRAMA PANCHAYAT
14	ANCHUTHENGU GRAMA PANCHAYAT
15	ANDOOR MUNICIPALITY
16	ANGAMALY MUNICIPALITY
17	ANNAMANADA GRAMA PANCHAYATH
18	ARAKUZHA GRAMA PANCHAYAT
19	ARCHAEOLOGICAL SURVEY OF INDIA
20	ARIMBUR GRAMA PANCHAYAT, THRISSUR
21	ARPOOKARA GRAMA PANCHAYATH
22	ARUVAPPULAM GRAMA PANCHAYATH
23	ASAMANNOOR GRAMA PANCHAYAT
24	ATHAVANAD GRAMA PANCHAYAT
25	ATHIRAMPUZHA GRAMA PANCHAYAT
26	ATTAPPADY BLOCK PANCHAYATH
27	ATTINGAL MUNICIPALITY
28	AVANUR GRAMA PANCHAYAT
29	AYARKUNNAM GRAMA PANCHAYAT
30	BALARAMAPURAM GRAMA PANCHAYAT
31	BANKING OMBUDSMAN
32	BHARANANGANAM GRAMA PANCHAYAT
33	BLOCK PANCHAYAT, VETTIKAVALA
34	BLOCK PANCHAYATH MANANTHAVADY, WAYANAD
35	C.B.I. (CENTRAL BUREAU OF INVESTIGATION)
36	CENTRAL BOARD OF EXCISE & CUSTOMS

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37	CENTRAL EXCISE, CUSTOMS AND SERVICE TAX
38	CHALAKUDY MUNICIPALITY
39	CHAMPAKULAM BLOCK PANCHAYATH
40	CHANGANACHERRY MUNICIPALITY
41	CHAVAKKAD MUNICIPALITY
42	CHELAKKARA GRAMA PANCHAYAT
43	CHENGAMANAD GRAMA PANCHAYATH
44	CHENGANNUR MUNICIPALITY
45	CHERTHALA MUNICIPALITY
46	CHERUPUZHA GRAMA PANCHAYAT
47	CHETTIKULANGARA GRAMA PANCHAYATH
48	CHIRAKKAL GRAMA PANCHAYATH
49	CHIRAKKARA GRAMA PANCHAYATH
50	CHITTUR THATHAMANGALAM MUNICIPALITY
51	CHOORNIKKARA GRAMA PANCHAYATH
52	COCHIN CORPORATION
53	COAST GUARD
54	COUNSEL FOR THE CHANCELLOR OF UNIVERSITIES IN KERALA
55	DIRECTOR GENERAL RE-SETTLEMENT
56	DISTRICT PANCHAYATH, ERNAKULAM
57	EAST KALLADA GRAMA PANCHAYATH
58	EDATHALA GRAMA PANCHAYATH
59	ELAPARA GRAMA PANCHAYAT SPL. GRADE
60	ELECTION COMMISSION OF INDIA
61	ELOOR MUNICIPALITY
62	ERATTUPETTA MUNICIPALITY
63	ERAVIPEROOR GRAMA PANCHAYAT
64	ERNAKULAM DISTRICT PANCHAYAT
65	ETTUMANOOR MUNICIPALITY
66	EZHAMKULAM PANCHAYAT
67	FEROKE MUNICIPALITY
68	GURUVAYUR MUNICIPALITY
69	HARIPAD MUNICIPALITY
70	IDUKKI DISTRICT PANCHAYATH
71	INDIAN AUDIT AND ACCOUNTS DEPARTMENT - IA & AD
72	IRINJALAKUDA MUNICIPALITY
73	IRITTY MUNICIPALITY
74	KADANAD GRAMA PANCHAYAT
75	KADUKUTTY GRAMA PANCHAYAT, THRISSUR.
76	KADUNGALLOOR GRAMA PANCHAYAT
77	KADUTHURUTHY GRAMA PANCHAYATH
78	KAIPARAMBU GRAMA PANCHAYATH
79	KALADY GRAMA PANCHAYAT
80	KANAKKARY GRAMA PANCHAYAT, KOTTAYAM
81	KANGAZHA GRAMA PANCHAYAT

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82	KANHANGAD MUNICIPALITY, KASARGOD
83	KANICHAR GRAMA PANCHAYAT
84	KANNADI GRAMA PANCHAYATH
85	KANNUR MUNICIPALITY
86	KARoor GRAMA PANCHAYAT
87	KATTAPPANA MUNICIPALITY
88	KAVIYOOR GRAMA PANCHAYATH
89	KAYAKKODI GRAMA PANCHAYAT
90	KAYAMKULAM MUNICIPALITY
91	KEEZHUPARAMBU GRAMA PANCHAYAT
92	KELAKAM GRAMA PANCHAYAT
93	KERALA LOK AYUKTA
94	KERALA PUBLIC SERVICE COMMISSION - KPSC
95	KERALA STATE ELECTION COMMISSION
96	KIDANGOOR GRAMA PANCHAYATH
97	KIZHAKKAMBALAM GRAMA PANCHAYAT
98	KIZHUVILAM GRAMA PANCHAYAT
99	KODUNGALLUR MUNICIPALITY
100	KOLAZHY GRAMA PANCHAYAT
101	KOLLAM CORPORATION
102	KOLLENGODE GRAMA PANCHAYAT
103	KONDOTTY GRAMA PANCHAYATH
104	KONNI GRAMA PANCHAYAT, PATHANAMTHITTA
105	KOOTHATTUKULAM MUNICIPALITY
106	KOOVAPPADY GRAMA PANCHAYATH
107	KORATTY GRAMA PANCHAYATH
108	KOTHAMANGALAM MUNICIPALITY
109	KOTTAKKAL MUNICIPALITY
110	KOTTAMKARA GRAMA PANCHAYAT
111	KOTTARAKKARA MUNICIPALITY
112	KOTTAYAM DISTRICT PANCHAYAT
113	KOTTAYAM MUNICIPALITY
114	KOTTUKAL GRAMA PANCHAYAT
115	KOZHENCHERRY GRAMA PANCHAYATH
116	KOZHICODE CORPORATION
117	KOZHUVANAL GRAMA PANCHAYAT
118	KULAKKADA GRAMA PANCHAYAT
119	KULATHUPUZHA GRAMA PANCHAYATH
120	KULATHOOR GRAMA PANCHAYAT
121	KUMILY GRAMA PANCHAYAT
122	KUNDARA GRAMA PANCHAYAT
123	KUNNAMANGALAM BLOCK PANCHAYAT
124	KUNNAMKULAM MUNICIPALITY
125	KUNNATHUNADU GRAMA PANCHAYATH
126	KUTTOOR GRAMA PANCHAYAT, PATHANAMTHITTA

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127	KUZHUPPALLY GRAMA PANCHAYAT
128	KUZHUPILLY GRAMA PANCHAYAT
129	LAKSHADWEEP ADMINISTRATION
130	MADAPPALLY GRAMA PANCHAYAT
131	MALA GRAMA PANCHAYATH
132	MALAPPURAM MUNICIPALITY
133	MALLAPPALLY GRAMA PANCHAYAT
134	MALLAPPUZHASSERY GRAMA PANCHAYAT
135	MANALUR GRAMA PANCHAYATH
136	MANANTHAVADY BLOCK PANCHAYAT
137	MANJERI MUNICIPALITY
138	MARADU MUNICIPALITY
139	MAVELIKARA MUNICIPALITY
140	MEENADOM GRAMA PANCHAYAT
141	MEENANGADI GRAMA PANCHAYATH
142	MEPPADI GRAMA PANCHAYAT
143	MOOKKANNOOR GRAMA PANCHAYAT
144	MOONNILAVU GRAMA PANCHAYATH
145	MUDAKKUZHA GRAMA PANCHAYAT
146	MULLANKOLLY GRAMA PANCHAYAT
147	MULLURKARA GRAMA PANCHAYATH
148	MUNDAKAYAM GRAMA PANCHAYAT
149	MUNNAR GRAMA PANCHAYAT
150	MUPPAINAD GRAMA PANCHAYAT
151	MUTHOLY GRAMA PANCHAYATH
152	MUTTIL GRAMA PANCHAYAT
153	MUVATTUPUZHA MUNICIPALITY
154	MYNAGAPPALLY GRAMA PANCHAYAT
155	NAGARoor GRAMA PANCHAYAT
156	NALLEPILLY GRAMA PANCHAYAT
157	NARATH GRAMA PANCHAYATH
158	NARCOTICS CONTROL BUREAU - NCB
159	NAYARAMBALAM GRAMAPANCHAYAT
160	NEDUMANGAD MUNICIPALITY
161	NEDUMBASSERI GRAMA PANCHAYATH
162	NEDUMKANDAM GRAMA PANCHAYAT
163	NEDUMPURAM GRAMA PANCHAYAT, PATHANAMTHITTA
164	NELLANAD GRAMA PANCHAYAT
165	NELLAYA GRAMA PANCHAYAT
166	NELLIKUZHY GRAMA PANCHAYAT
167	NENMANIKKARA GRAMA PANCHAYATH
168	NEYATTINKARA MUNICIPALITY
169	NILAMBUR MUNICIPALITY
170	NILESHWAR MUNICIPALITY
171	NIRAMARUTHUR GRAMA PANCHAYATH

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172	NJEEZHOO GRAMA PANCHAYAT
173	NOOLPUZHA GRAMA PANCHAYAT, WAYANAD
174	NORTH PARAVOOR MUNICIPALITY
175	OACHIRA GRAMA PANCHAYATH
176	OLLUKARA BLOCK PANCHAYATH
177	OTTAPALAM MUNICIPALITY
178	PADINHARATHARA GRAMA PANCHAYAT
179	PALA MUNICIPALITY
180	PALAKKAD DISTRICT PANCHAYAT
181	PALAKKAD MUNICIPALITY
182	PALAKKUZHA GRAMA PANCHAYAT
183	PALLICKAL GRAMA PANCHAYAT
184	PALLIKUNNU GRAMA PANCHAYAT
185	PAMPADY GRAMA PANCHAYAT
186	PAMPAKUDA GRAMA PANCHAYAT
187	PANACHIKAD GRAMA PANCHAYAT, KOTTAYAM
188	PANAVALLY GRAMA PANCHAYATH
189	PANDALAM MUNICIPALITY
190	PANJAL GRAMA PANCHAYAT
191	PARAPPUKARA GRAMA PANCHAYAT, THRISSUR
192	PARAVUR MUNICIPALITY, KOLLAM
193	PATHANAMTHITTA DISTRICT PANCHAYAT
194	PATHANAMTHITTA MUNICIPALITY
195	PATHANAPURAM GRAMA PANCHAYAT, KOLLAM
196	PATTAMBI MUNICIPALITY
197	PAVARATTY GRAMA PANCHAYAT, THRISSUR
198	PERAMBRA GRAMA PANCHAYAT
199	PERINGAMMALA GRAMA PANCHAYAT
200	PERINGARA GRAMA PANCHAYAT
201	PERINTHALMANNA MUNICIPALITY
202	PERUMATTY GRAMA PANCHAYAT, AYYAPPANKAVU, VANDITHAVALAM
203	PERUMBAVOOR MUNICIPALITY
204	PINDIMANA GRAMA PANCHAYAT
205	PIRAVOM MUNICIPALITY
206	PIRAYIRI GRAMA PANCHAYATH
207	PONMUNDAM GRAMA PANCHAYATH
208	PONNANI MUNICIPALITY
209	POOKOTTUKAVU GRAMA PANCHAYATH
210	POOYAPPALLY GRAMA PANCHAYATH
211	PORKULAM GRAMA PANCHAYATH
212	POZHUTHANA GRAMA PANCHAYAT, WAYANAD
213	PUDUSSERY GRAMA PANCHAYATH
214	PUNALUR MUNICIPALITY
215	PURAMATTOM GRAMA PANCHAYATH
216	PURAPUZHA GRAMA PANCHAYATH

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217	PURATHUR GRAMA PANCHAYAT
218	PUTHUPALLY GRAMA PANCHAYAT
219	PUTHUR GRAMA PANCHAYAT
220	PUZHAKKATTIRI GRAMA PANCHAYAT, MALAPPURAM
221	RAJAKUMARI GRAMA PANCHAYAT
222	RAMANATTUKARA MUNICIPALITY
223	RAMAPURAM GRAMA PANCHAYAT
224	RESERVE BANK OF INDIA
225	KALAMASSERY MUNCIPALITY
226	SHORNUR MUNICIPALITY
227	SREEKANDAPURAM GRAMA PANCHAYAT
228	SREEMOOLANAGARAM GRAMA PANCHAYATH
229	STATE CO-OPERATIVE ELECTION COMMISSION
230	STATE DELIMITATION COMMISSION
231	STATE INFORMATION COMMISSION, KERALA
232	SULTHAN BATHERY BLOCK PANCHAYATH
233	TANALUR GRAMA PANCHAYAT
234	TARUR GRAMA PANCHAYAT, PALAKKAD
235	THALAPPALAM GRAMA PANCHAYAT
236	THALASSERY MUNICIPALITY
237	THALAYOLAPARAMBU GRAMA PANCHAYAT
238	THANNITHODU GRAMA PANCHAYAT
239	THIRUMARADY GRAMA PANCHAYAT
240	THIRUNAVAYA GRAMA PANCHAYAT
241	THIRUNELLI GRAMA PANCHAYAT
242	THIRURANGADI GRAMA PANCHAYATH
243	THIRUVALLA MUNICIPALITY
244	THIRUVANANTHAPURAM CORPORATION
245	THIRUVANANTHAPURAM DISTRICT PANCHAYAT
246	THIRUVANVANDOOOR GRAMA PANCHAYAT CHENGANNOOR
247	THODUPUZHA MUNICIPALITY
248	THRIKKAKARA MUNICIPALITY
249	THRIKKUR GRAMA PANCHAYAT, THRISSUR
250	THRIPUNITHURA MUNICIPALITY
251	THRISSUR CORPORATION
252	THUMPAMON GRAMA PANCHAYAT
253	THURAVOOR GRAMA PANCHAYAT
254	TIRUR MUNICIPALITY
255	UDAYAMPEROOR GRAMA PANCHAYAT
256	UPSC-UNION PUBLIC SERVICE COMMISSION
257	VADAKARAPPATHY GRAMA PANCHAYAT
258	VADAKKEKARA GRAMA PANCHAYAT
259	VAIKOM MUNICIPALITY
260	VALANCHERY MUNICIPALITY
261	VALLACHIRA GRAMA PANCHAYAT

LIST I

262	VANDAZHI GRAMA PANCHAYAT
263	VANNAPPURAM GRAMA PANCHAYAT
264	VARAPUZHA GRAMA PANCHAYAT, ERNAKULAM
265	VARKALA MUNICIPALITY
266	VATAKARA MUNICIPALITY
267	VATHIKUDY GRAMA PANCHAYATH
268	VAZHAPPALLY GRAMA PANCHAYAT
269	VELIANCODE GRAMA PANCHAYAT
270	VELINALLOOR GRAMA PANCHAYAT
271	VELIYANNOOR GRAMA PANCHAYAT
272	VELLAMUNDA GRAMA PANCHAYATH
273	VELLARADA GRAMA PANCHAYATH
274	VELLATHOOVAL GRAMA PANCHAYATH
275	VELUR GRAMA PANCHAYAT
276	VENGAPPALLY GRAMA PANCHAYAT, WAYANAD
277	VILAYOOR GRAMA PANCHAYAT
278	VITHURA GRAMA PANCHAYATH
279	WADAKANCHERY MUNICIPALITY, THRISSUR.
280	WEST KALLADA GRAMA PANCHAYAT

LIST - II	
Institutions coming under the definition of State (Statutory bodies, Public Sector Companies, Nationalized Banks, Universities etc.)	
1	ADAK (AGENCY FOR DEVELOPMENT OF AQUACULTURE, KERALA)
2	AGENCY FOR NON-CONVENTIONAL ENERGY AND RURAL TECHNOLOGY - ANERT
3	AGRICULTURAL UNIVERSITY
4	ALAGAPPA UNIVERSITY
5	ALIGARH MUSLIM UNIVERSITY CENTRE, MALAPPURAM
6	ANIMAL WELFARE BOARD OF INDIA
7	B.P.C.LTD.
8	BANK OF BARODA
9	BANK OF INDIA - BOI
10	BANK OF MAHARASHTRA
11	BAR COUNCIL OF INDIA
12	BHARAT PETROLIEM CORPORATION LIMITED (KOCHI REFINERY)(BPCL)
13	BHARAT SANCHAR NIGAM LIMITED - BSNL
14	BHARATH PETROLEUM CORPORATION
15	C- STED
16	CALICUT ADARSHA SANSKRIT
17	CALICUT AIRPORT
18	CALICUT DEVELOPMENT AUTHORITY
19	CALICUT UNIVERSITY
20	CANARA BANK
21	CANTONMENT BOARD
22	CENTRAL BANK OF INDIA
23	CENTRAL BOARD OF FILM CERTIFICATION
24	CENTRAL BOARD OF SECONDARY EDUCATION - CBSE
25	CENTRAL COUNCIL OF INDIAN MEDICINE (CCIM), NEW DELHI
26	CENTRAL ELECTROCHEMICAL RESEARCH INSTITUTE
27	CENTRAL MARINE FISHERIES RESEARCH INSTITUTE - CMFRI
28	CENTRAL PLANTATION CROPS RESEARCH INSTITUTE - CPCRI
29	CENTRAL UNIVERSITY OF KERALA
30	CENTRAL WAREHOUSING CORPORATION
31	CENTRE FOR ADVANCED PRINTING & TRAINING - CAPT
32	CENTRE FOR CONTINUING EDUCATION KERALA - CCEK
33	CENTRE FOR DEV: OF ADVANCED COMPUTING (C-DAC)
34	CENTRE FOR DEVELOPMENT OF IMAGING TECHNOLOGY - C-DIT
35	CENTRE FOR EARTH SCIENCE STUDIES
36	CENTRE FOR MATERIALS FOR ELECTRONICS TECHNOLOGY C-MET
37	CENTRE FOR PROFESSIONAL AND ADVANCED STUDIES - CPAS
38	CENTRE FOR WATER RESOURCES DEVELOPMENT AND MANAGEMENT - CWRDM
39	CO-OPERATIVE SERVICE EXAMINATION BOARD, TRIVANDRUM
40	COCHIN DEVASWOM BOARD - CDB
41	COCHIN PORT TRUST
42	COCHIN REFINERY
43	COCHIN SPECIAL ECONOMIC ZONE AUTHORITY - CSEZA

LIST II

44	COCHIN UNIVERSITY OF SCIENCE & TECHNOLOGY
45	COCONUT DEVELOPMENT BOARD
46	COCONUT DEVELOPMENT CORPORATION
47	COFEE BOARD
48	COIR BOARD
49	COIR WORKERS WELFARE FUND BOARD
50	COMPETENT AUTHORITY, GAIL (INDIA) LIMITED
51	CORPORATION BANK
52	COUNCIL FOR THE INDIAN SCHOOL CERTIFICATE EXAMINATIONS – CISCE
53	COUNCIL OF ARCHITECTURE
54	DELHI METRO RAIL CORPORATION
55	DENA BANK
56	DENTAL COUNCIL OF INDIA
57	DISTRICT NIRMITHI KENDRA, WAYANAD
58	DISTRICT TOURISM PROMOTION COUNCIL WAYANAD - DTPC, WAYANAD
59	DOORDARSHAN KENDRA, THIRUVANANTHAPURAM.
60	E.S.I.CORPORATION
61	EMPLOYEES PROVIDENT FUND ORGAINSATON - EPFO
62	FERTILISERS & CHEMICALS TRAVANCORE LTD., (FACT)
63	FLUID CONTROL RESEARCH INSTITUTE
64	FOOD CORPORATION OF INDIA - FCI
65	FOOD CRAFT INSTITUTE (KERALA) SOCIETY
66	FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA - FSSAI
67	GAIL (INDIA) LIMITED
68	GOSHREE ISLANDS DEVELOPMENT AUTHORITY
69	GREATER COCHIN DEVELOPMENT AUTHORITY - GCDA
70	GURUVAYUR DEVASWOM BOARD
71	HANDI CRAFTS DEVELOPMENT CORPORATION
72	HANDICRAFTS DEVELOPMENT CORPORATION OF KERALA LIMITED – HDCK LTD.
73	HIGH POWER COMMITTEE FOR SABARIMALA, TRAVANCORE DEVASWOM BOARD
74	HINDUSTAN MACHINE TOOLS
75	HINDUSTAN PETROLEUM
76	HINDUSTAN STEELWORKS CONSTRUCTION LIMITED
77	IBP.CO.LTD., KOCHI
78	IHRDE
79	INDIAN BANK
80	INDIAN COUNCIL FOR AGRICULTURAL RESEARCH - ICAR
81	INDIAN INSTITUTE OF HANDLOOM TECHNOLOGY-KANNUR - IIHT
82	INDIAN INSTITUTE OF INFORMATION TECHNOLOGY
83	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH
84	INDIAN INSTITUTE OF SPICES RESEARCH, CALICUT
85	INDIAN INTERNATIONAL UNIVERSITY
86	INDIAN MARITIME UNIVERSITY
87	INDIAN NURSING COUNCIL
88	INDIAN OIL CORPORATION
89	INDIAN OVERSEAS BANK - IOB
90	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED – IRCTC
91	INDIAN RED CROSS SOCIETY
92	INDIRA GANDHI NATIONAL OPEN UNIVERSITY - IGNOU
93	INFORMATION KERALA MISSION, THIRUVANANTHAPURAM

LIST II

94	INLAND WATERWAYS AUTHORITY OF INDIA (IWAI)
95	INSTITUTE OF HUMAN RESOURCES DEVELOPMENT - IHRD
96	INSTITUTE OF MANAGEMENT IN GOVERNMENT - IMG
97	IOC
98	KANNUR UNIVERSITY
99	KARNATAKA STATE ROAD TRANSPORT CORPORATION - KARNATAKA-SRTC
100	KELTRON
101	KENDRIYA VIDYALAYA SANGATHAN - KVS
102	KERALAABKARI WORKERS WELFARE FUND BOARD - KAWWFB
103	KERALAAGRICULTURAL UNIVERSITY
104	KERALAAGRICULTURAL WORKERS WELFARE FUND BOARD
105	KERALAARTISANS DEVELOPMENT CORPORATION LTD.
106	KERALAAUTOMOBILES LIMITED
107	KERALA BOOKS AND PUBLICATIONS SOCIETY
108	KERALA BUILDING & OTHER CONSTRUCTION WORKER'S WELFARE BOARD
109	KERALA CASHEW WORKERS WELFARE FUND BOARD
110	KERALA CO-OPERATIVE DEPOSIT GUARANTEE FUND BOARD
111	KERALA CO-OPERATIVE DEVELOPMENT AND WELFARE FUND BOARD - KCDWFB
112	KERALA COASTAL ZONE MANAGEMENT AUTHORITY - KCZMA
113	KERALA COIR WORKERS WELFARE FUND BOARD KCWWFB
114	KERALA CONSTRUCTION WORKERS WELFARE FUND BOARD
115	KERALA DENTAL COUNCIL
116	KERALA DEVASWOM RECRUITMENT BOARD
117	KERALA ELECTRICAL & ALLIED ENGINEERING CO. LTD. (KEL)
118	KERALA FEEDS LIMITED
119	KERALA FINANCIAL CORPORATION - KFC
120	KERALA FISHERMEN'S WELFARE FUND BOARD
121	KERALA FOREST DEVELOPMENT CORPORATION LTD. - KFDC
122	KERALA FOREST RESEARCH INSTITUTE
123	KERALA GRAMIN BANK
124	KERALA HEADLOAD WORKERS WELFARE BOARD - KHWWB
125	KERALA HIGH SPEED RAIL CORPORATION LTD. (KHSRCL)
126	KERALA HYDEL TOURISM CENTER - KHTC
127	KERALA INSTITUTE OF LOCAL ADMINISTRATION - KILA
128	KERALA JEWELLERY WORKERS WELFARE FUND BOARD
129	KERALA KALAMANDALAM DEEMED UNIVERSITY
130	KERALA KERAKARSHAKA SAHAKARANA FEDERATION LTD-KERAFED
131	KERALA KHADI & VILLAGE INDUSTRIES BOARD
132	KERALA KHADI WORKERS WELFARE FUND BOARD
133	KERALA LABOUR WELFARE FUND BOARD
134	KERALA LIVE STOCK DEVELOPMENT BOARD
135	KERALA MARKETFED (THE KERALA STATE CO-OPERATIVE MARKETING FEDERATION LTD.
136	KERALA MEDICAL SERVICES CORPORATION LTD.
137	KERALA MINERALS AND METALS LIMITED, CHAVARA, KOLLAM
138	KERALA MOTOR TRANSPORT WORKER WELFARE FUND BOARD
139	KERALA POLICE HOUSING AND CONSTRUCTION CORPORATION - KPHCC
140	KERALA POLLUTION CONTROL BOARD
141	KERALA ROAD FUND BOARD KRFB
142	KERALA SHIPPING & INLAND NAVIGATION CORPN. LTD. - KSINC

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143	KERALA SHOPS AND COMMERCIAL ESTABLISHMENT WORKERS WELFARE FUND BOARD
144	KERALA SOAPS & OILS LIMITED
145	KERALA STATE AIDS CONTROL SOCIETY (KSACS)
146	KERALA STATE AUDIOVISUAL AND REPROGRAPHIC CENTRE
147	KERALA STATE BACKWARD CLASSES DEVELOPMENT CORPORATION LTD.- KSBDC
148	KERALA STATE BEVERAGES(MANUFACTURING & MARKETING)CORPORATION
149	KERALA STATE BHARAT SCOUTS & GUIDES
150	KERALA STATE CASHEW DEVELOPMENT CORPORATION LTD.
151	KERALA STATE CENTRE FOR ADVANCED PRINTING & TRAINING-C-APT
152	KERALA STATE CHALACHITRA ACADEMY
153	KERALA STATE CIVIL SUPPLIES CORPN. (SUPPLYCO)
154	KERALA STATE CO-OP.EMPL.PENSION BOARD
155	KERALA STATE CO-OPERATIVE COIR MARKETING FEDERATION LIMITED (COIRFED)
156	KERALA STATE CO-OPERATIVE CONSUMERS' FEDERATION
157	KERALA STATE CO-OPERATIVE EMPLOYEES PENSION BOARD
158	KERALA STATE CO-OPERATIVE EMPLOYEES WELFARE BOARD
159	KERALA STATE CO-OPERATIVE FEDERATION FOR FISHERIES DEVELOPMENT LTD. - MATSYAFED
160	KERALA STATE CO-OPERATIVE TOURISM FEDERATION LTD.
161	KERALA STATE COCONUT DEVELOPMENT CORPN. - KSCDC
162	KERALA STATE COIR CORPORATION LIMITED - COIRCRAFT
163	KERALA STATE COMMISSION FOR SCHEDULED CASTES AND SCHEDULED TRIBES - KSCSCST
164	KERALA STATE CONSTRUCTION CORPORATION LTD.
165	KERALA STATE COOPERATIVE TEXTILE FEDERATION LTD TEXFED
166	KERALA STATE COUNCIL FOR CHILD WELFARE, TVM.
167	KERALA STATE COUNCIL FOR SCIENCE TECHNOLOGY & ENVIRONMENT
168	KERALA STATE CULTURAL ACTIVISTS WELFARE FUND BOARD
169	KERALA STATE DEVELOPMENT CORPORATION FOR SC/ST LIMITED
170	KERALA STATE DEVP. CORPN. FOR CHRISTIAN CONVERTS - KSDC FOR CC
171	KERALA STATE DEVP. CORPORATION FOR SCHEDULED CASTE AND SCHEDULED TRIBES
172	KERALA STATE DRUGS AND PHARMACEUTICALS LIMITED
173	KERALA STATE ELECTRICITY BOARD-KSEB
174	KERALA STATE ELECTRICITY REGULATORY COMMISSION-KSERC
175	KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION - KELTRON
176	KERALA STATE EX-SERVICEMEN DEVP.& REHABILITATION CORP-KEXCON
177	KERALA STATE FEDERATION OF SC/ST DEVP.CO-OPERATIVES LTD.
178	KERALA STATE FILM DEVELOPMENT CORPORATION LTD.-KSFDC
179	KERALA STATE FINANCIAL ENTERPRISES - KSFE
180	KERALA STATE FISHERMEN DEBT RELIEF COMMISSION - KSFDRC
181	KERALA STATE HANDLOOM DEVELOPMENT CORPORATION
182	KERALA STATE HORTICULTURAL PRODUCTS DEVELOPMENT CORPORATION LIMITED
183	KERALA STATE HOUSING BOARD - KSHB
184	KERALA STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED - KSIDC
185	KERALA STATE INDUSTRIAL ENTERPRISES LIMITED - KSIEL
186	KERALA STATE INSTITUTE OF CHILDRENS LITERATURE
187	KERALA STATE IT INFRASTRUCTURE LTD. KSITIL
188	KERALA STATE LAND DEVELOPMENT CORPORATION LTD.
189	KERALA STATE LITERACY MISSION AUTHORITY

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190	KERALA STATE MINERAL DEVELOPMENT CORPORATION LTD.
191	KERALA STATE PHARMACY COUNCIL
192	KERALA STATE POLLUTION CONTROL BOARD
193	KERALA STATE REMOTE SENSING AND ENVIRONMENT CENTRE-KSREC
194	KERALA STATE ROAD TRANSPORT CORPORATION - KSRTC
195	KERALA STATE RUTRONIX
196	KERALA STATE SCIENCE AND TECHNOLOGY MUSEUM AND PRIYADARSINI PLANETARIUM
197	KERALA STATE SERICULTURE CO-OP. APEX SOCIETY - SERIFED
198	KERALA STATE SOCIAL WELFARE BOARD
199	KERALA STATE SPORTS COUNCIL
200	KERALA STATE TEXTILE CORPORATION LTD.
201	KERALA STATE WAKF BOARD
202	KERALA STATE WAREHOUSING CORPORATION - KSWC
203	KERALA STATE WOMENS DEVELOPMENT CORPORATION - KSWD
204	KERALA STATE WOMENS DEVELOPMENT CORPORATION LIMITED
205	KERALA TECHNOLOGICAL UNIVERSITY, THIRUVANANTHAPURAM
206	KERALA TODDY WORKERS WELFARE FUND BOARD KTWFFB
207	KERALA TOURISM DEVELOPMENT CORPN. LTD. - KTDC
208	KERALA TRANSPORT DEVELOPMENT FINANCE CORPORATION LIMITED - KTDFC
209	KERALA UNIVERSITY OF FISHERIES AND OCEAN STUDIES - KUFOS
210	KERALA UNIVERSITY OF HEALTH AND ALLIED SCIENCE
211	KERALA VETERINARY AND ANIMAL SCIENCES UNIVERSITY - KVASU
212	KERALA WATER AUTHORITY
213	KERALA WOMENS' COMMISSION
214	KHADI & VILLAGE INDUSTRIES COMMISSION - KVIC
215	KOCHI METRO RAIL LTD. - KMRL
216	KOLLAM DEVELOPMENT AUTHORITY
217	KONKAN RAILWAY CORPN.
218	KOTTAYAM DEVELOPMENT AUTHORITY
219	KSINC-KERALA SHIPPING AND INLAND NAVIGATION CORPN. LTD.
220	KURUVA DWEEP DESTINATION MANAGEMENT COUNCIL, (UNDER DTPC, WAYANAD)
221	LBS CENTRE FOR SCIENCE AND TECHNOLOGY
222	LIFE INSURANCE CORPORATION OF INDIA - LIC
223	M/S.STEEL INDUSTRIES KERALA LTD.
224	MAHATMA GANDHI UNIVERSITY - M.G.UNIVERSITY
225	MALABAR CEMENTS LIMITED
226	MALABAR DEVASWOM BOARD
227	MARINE PRODUCTS EXPORTS DEVP.AUTHORITY - MPEDA
228	MEAT PRODUCTS OF INDIA LTD. - MPI
229	MEDICAL COUNCIL OF INDIA
230	NATIONAL AVIATION COMPANY OF INDIA LIMITED
231	NATIONAL COUNCIL FOR TEACHER EDUCATION - NCTE
232	NATIONAL COUNCIL OF SCIENCE MUSEUMS
233	NATIONAL HEALTH MISSION
234	NATIONAL HIGHWAYS AUTHORITY OF INDIA - NHAI
235	NATIONAL HUMAN RIGHTS COMMISSION
236	NATIONAL INSURANCE COMPANY LIMITED
237	NATIONAL RURAL HEALTH MISSION (AROYAKERALAM)
238	NATIONAL TRANSPORTATION PLANNING AND RESEARCH CENTRE - NATPAC